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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/38/2016
NAME OF THE PETITIONER(S) : N. Thirumurthy & another
NAME OF THE RESPONDENT(S) : SREE LAKSHMIRAM BRIGHT BARS PVT LTD & 6
Ors
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	FOR Aikimylsamy Associates B. Desikan	R1 - R5	Desikan, B.

ORDER

Counsel for petitioner called but absent. No representation. Shri B Desikan, counsel for R1 to R5 present. The matter is posted for final arguments. Put up on 21.12.2016 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)